

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, HP.  
No. D&SJ/SLN/EC/F-71/2019:  
Dated Solan, the

**“OFFICE ORDER”**

In pursuance of instructions contained in Notification endorsement No. HHC/Admn.6(20)/77-XX-30955-81 dated 24-11-2019 of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, the following days are hereby declared as “Local Holidays” for the calendar year, 2019, in respect of the Judicial Courts of the Civil and Sessions Division, Solan:

JUDICIAL COURTS STATIONED AT DISTRICT  
HEADQUARTER AT SOLAN.

12.04.2019	Friday	Baisakhi Festival
24.06.2019	Monday	Shoolini Fair

JUDICIAL COURTS STATIONED AT SUB DIVISIONAL  
HEADQUARTER AT KASAULI.

20.04.2019	Saturday	Baba Balak Nath Fair
26.10.2019	Saturday	Dhansteras

JUDICIAL COURTS STATIONED AT SUB DIVISIONAL  
HEADQUARTER AT NALAGARH.

20.04.2019	Saturday	Riwalsar Fair
30.10.2019	Wednesday	Bela Mandir Fair

JUDICIAL COURTS STATIONED AT SUB DIVISIONAL  
HEADQUARTER AT ARKI.

15.06.2019	Saturday	Bari Dhar Fair
17.09.2019	Tuesday	Sair Fair

JUDICIAL COURTS STATIONED AT SUB DIVISIONAL  
HEADQUARTER AT KANDAGHAT.

16.04.2019	Tuesday	Guga Mari Fair
30.11.2019	Saturday	Diwali Fair


*Sd/-*

(Bhupesh Sharma)  
District and Sessions Judge,  
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/F-71/2019 176 Dated: 4.1.19

Copy forwarded for information to:-

1. The Registrar General, High Court of Himachal Pradesh with reference to Registry Notification No.HHC/Admn.6(20) /77-XX-30955-81 dated 24-11-2018.
2. The Registrar(Vigilance), High Court of Hiamachal Pradesh, Shimla-I.
3. All the District and Sessions Judges in Himachal Pradesh.
4. The L.R.-cum- Secretary Law to the Government of Himachal Pradesh.
5. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakrah, Sub Tehsil, Dhamsi, District Shimla-171011.
6. The Member Secretary, H.P. State Legal Services Authority, SDA Complex, Block No.22. Kasumpti, Shimla-171009.
7. The President, District Consumer Dispute Redressal Fourm, Shimla, Mandi, Kangra at Dharamshala.
8. The Presiding Officer, Labour Court-cum- Industrial Tribunal, Shimla/Kangra at Dharmshala.
9. The Additional District and Sessions Judge-I and II, Solan.
10. The Additional District and Sessions Judge, Nalagarh.
11. The Deputy Commissioner, Solan.
12. The Superintendent of Police, Solan.
13. The Senior Civil Judge-cum-CJM, Solan.
14. The Senior Civil Judge-cum-ACJM, Kasauli and Nalagarh.
15. The Secretary, District Legal Services Authority, Solan.
16. The Civil Judge-cum-JMIC, Kasauli, Nalagarh, Solan-I, Arki, Kandaghat, Solan-II, District Solan, Himachal Pradesh.
17. The Mobile Traffic Magistrate, Solan and Sirmaur at Solan.
18. The District Attorney, Solan.
19. The President Bar Association, Solan/Nalagarh/Kasauli/Arki/Kandaghat.
20. The Reader of this office.
21. The Daftri of this office with the direction to get noted the same amongst all the employees of this office.
22. The System Officer of this office.
23. Notice Board of this office.
24. Guard File.

  
District and Sessions Judge,  
Solan, District Solan, H.P.